

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1194/(MAH)/2017
CA No.

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES: Premier Global Logistics Limited
V/s.
Coastal Marine Construction & Engineering
Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
37	S.V. Vora	S.V. Vora	

ORDER

C.P. No. 1194/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The proof of service of Notice is yet to be placed on record.
3. The Petitioner is seeking time. Granted. Adjourned to **21.09.2017**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
08.09.2017

Sd/-

M.K. Shrawat
Member (Judicial)